

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1414
ANSWERED ON:09.08.2011
CONSTRUCTION OF HOUSES FOR LOW INCOME GROUP
Yadav Shri Madhusudan

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Union Government has received any proposal from the State Government of Chhattisgarh seeking Central assistance for construction of houses for the people belonging to low income group;
- (b) if so, the details thereof and the reaction of the Government thereto; and
- (c) the time by which the said assistance is likely to be sanctioned and released?

Answer

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a) and (b) : Details of project proposals received from the State Government of Chhattisgarh seeking Central assistance for construction of houses for the people belonging to low income group in urban areas including urban poor/slum dwellers and sanctioned are as under :

S.No.	Scheme received	Project proposals sanctioned	Projects units sanctioned	Number of dwelling sanctioned
-------	-----------------	------------------------------	---------------------------	-------------------------------

1.	Basic Services to Urban Poor (BSUP)	6	6	30,000
----	-------------------------------------	---	---	--------

2.	Integrated Housing and Slum Development Programme (IHSDP)	27	18	17,922
----	---	----	----	--------

3.	Affordable Housing in Partnership	4	4	3,740
----	-----------------------------------	---	---	-------

(c): Sanctioning Committee at the Central level has approved Rs. 529.30 crore as Additional Central Assistance towards the sanctioned projects. Against this Rs. 287.60 crore has been released. Release of funds is made in installments. Release of second and subsequent installments depend on submission of utilization certificates for the funds already released and fulfillment of commitment to reforms as agreed in the Memorandum of Agreement (MoA) following BSUP and IHSDP guidelines.